

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH, (COURT-II)

CORAM:

124(ND)14

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER (T)

MR. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2019**

**NAME OF THE COMPANY: Jasmohan Singh & Ors. V/s. M/s. Walco
Engineering Ltd.**

SECTION: 397/398 of Companies Act, 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present for the Petitioner		: Mr. Saurabh Gupta, Advocate	
			: Mr. Puneet Yadav, Advocate	
	Present for the Respondent		: Mr. Pervinder, Advocate	
			: Mr. Abhishek Sharma, Advocate	

ORDER

Due to paucity of time, matter be posted on 6th January, 2020 for further consideration.

— Sd —

(L.N. GUPTA)
Member (T)

— Sd —

(CH. MOHD. SHARIEF TARIQ)
Member (J)